

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 17-10-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	<b>Application No.159 of 2014 (SZ)</b>	P. Edwin Wilson, Purasaiwalkam, Chennai <b>Vs</b> The State of Tamil Nadu, Rep by its Principal Secretary, Environment and Forests, Chennai and others	M/s. Syed zam Mohammed & A.M Sinduja <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 & R4 M/s. R. Suriyaprakash for R2 M/s Wilson Associates for R3	For filing Response – R2
2	Application No.168 of 2017 (SZ)	R.Doraisamy, Kilapauk, Chennai <b>Vs</b> The Department of Environment Rep.,by its Director Chennai and another	M/s. Yogeshwaran Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s. E.Manoharan P.Velmani for R1 M/s. R.Surya Prakash for R2	For Reply
3	<b>Application No. 9 of 2014 (SZ)</b> <b>[WP. No. 8011 of 2011 (THC)]</b>	Puducherry Environment Protection Association, Rep by its Secretary, Koodapakkam Post, Puducherry <b>Vs</b> Union of India, Rep by the Secretary, MoEF, New Delhi and 6 Others	M/s. A.yogeshwaran <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 M/s. K.R. Harin for R2, R5 & R6 Mrs. A. Sathyabama for R3 Smt. Yasmeen Ali for R4	For Report and Response to the Report
4	Application No. 86 of 2016(SZ)	K. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist.	M/s. Yogeshwaran.A <b>Counsel for Applicant</b>  M/s.M.Sumathi for R1 Mr. K.R. Harin for R2 to R6	For Report

		<b>Vs</b> The Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 7 others	Mrs. Sathyabama for R7 M/s.D.Lakshmipathy for R8	
5	Application No.27 of 2016(SZ)	<b>Suomotu</b> Application News Items Published in “Eenadu” Telugu Dially Main Edition,Hyderabad, Dated 7.2.2016 <b>Vs</b> The Chief Secretary, State of Telangana, Hyderabad and 19 others	M/s.Yasmeen Ali, R.Renuka Devi for R1,R2 R4, R5, R7, R8, R9, R10, R11, R12, R13,R14, R15, R16, R17, R18, R19, & R20 M/s.T.Sai Krishnan for R3 & R6	For Response
6	Application No.197 of 2015(SZ)	Joshine Antony, Gau Gyan Foundation New Delhi. <b>Vs</b> The Commissioner, Corporation of the city of Belagavi, Belgavi and 13 others	Kaushik N Sharma <b>Counsel for Applicant</b> M/s.Devraj Ashok for R1 to R8 & R11 to R13 M/s.D.Ekambaram for R9 M/s.Me.Sarashwathy for R14	For Arguments
7	Application No. 131 of 2016(SZ)	B.R Lakshmanan The Nilgiris, Tamilnadu <b>Vs</b> The District Collector, Nilgiri District, Ooty and 13 others	Mr. B.R.Lakshmanan.M.Sc <b>Party in Person</b>  M/s. E.Manoharan for R1,R3 to R6 M/s.Paul & Paul for R2	For Arguments
8	Application No. 237 of 2016(SZ)	Mr. A.S.Shanmugam Rasipuram Taluk Namakkal District <b>Vs</b> The Government of Tamil Nadu, Rep., by its Secretary to Government, Municipal Administration and Water, Supply Department, Fort St.George, Chennai and 5 others	M/s. J.Srinivasa Mohan J.Amritha Sarayoo <b>Counsel for Applicant</b>  M/s E.Manoharan for R1 ,R4,R5 Mr.A.Ilango R2, R3 M/s.Vasudhev Thiagarajan for R6	For Arguments

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Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.168 of 2017(SZ) <b>IN</b> Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another <b>Vs</b> Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s. Muthumani Doraisamy for R2 & R3	For Stay
	Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another <b>Vs</b> Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s. Muthumani Doraisamy for R2 & R3	For hearing

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